

GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 88**

ANSWERED ON 04.12.2023

**GROUND WATER MANAGEMENT AND REGULATION (GWMR)**

88. SHRI MUZIBULLA KHAN SHRI SUJEET KUMAR SHRI NIRANJAN BISHI

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the updates on the success and conclusive implementation figures for the central scheme- Ground Water Management and Regulation (GWMR);
- (b) whether the scheme has met its targets, the plan for further action, given that groundwater remains a significant concern; and
- (c) whether the targets have not been achieved, if so, the measures in place to address this issue?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI BISHWESWAR TUDU)

**(a) & (b)** Ground Water Management and Regulation (GWMR) Scheme is a Central Sector Scheme, which is being implemented since 2007-08 by the Central Ground Water Board (CGWB) in the country. Major activities being taken up under the scheme include aquifer mapping for the entire country and other routine activities of CGWB such as ground water level and quality monitoring on regular basis, assessment of dynamic ground water resources as per laid down periodicity in collaboration with States/UTs, regulation and control of ground water withdrawal in certain States/UTs, taking up few demonstrative recharge projects in selected water stressed areas, strengthening of scientific infrastructure for technological upgradation etc.

One of the main activity under the scheme is National Aquifer Mapping and Management Programme (NAQUIM) which is being implemented with the objectives to delineate and characterize the aquifers geometry and develop plans for sustainable ground water management. Aquifer mapping and management program has been completed by 31.03.2023 and has covered about 25 lakh sq.km area of the country. Further, aquifer maps and management plans are being shared with the State for suitable demand side and supply side interventions The State-wise & area wise coverage is presented in **Annexure**.

Further, under the Scheme, CGWB has also carried out high resolution aquifer mapping using heli-borne geophysical survey in around 1 lakh km<sup>2</sup> of arid/semi-arid areas which have been completed.

In addition to the above, under GWM&R Scheme, Ground water level and quality are being monitored by the CGWB at regular intervals in the whole country. Further, Ground Water Resource assessment is being carried out throughout the country which since 2022 is being taken up on an annual basis.

To ensure continuity of the activities, the scheme has been approved for implementation till 31<sup>st</sup> March 2026 and includes activities like monitoring, assessment and regulation of groundwater resources and strengthening of infrastructure for technological upgradation.

**(c)** N.A. in view of (a) and (b).

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO. 88 TO BE ANSWERED IN RAJYA SABHA ON 04.12.2023 REGARDING “GROUND WATER MANAGEMENT AND REGULATION (GWMR)”.**

**State-wise Coverage under NAQUIM**

Sl. No.	State/UT	Total Area (Sq.km)	Area targeted for coverage (sq. km)	Coverage till March 2023 (sq. km)
1	Andaman & Nicobar UT	8,249	1,774	1,774
2	Andhra Pradesh	1,63,900	1,41,784	1,41,784
3	Arunachal Pradesh	83,743	4,703	4,703
4	Assam	78,438	61,826	61,826
5	Bihar	94,163	90,567	90,567
6	Chandigarh UT	115	115	115
7	Chhattisgarh	1,36,034	96,000	96,000
8	Dadra & Nagar Haveli,	602	602	602
9	Daman & Diu UT	1,483	1,483	1,483
10	Goa	3,702	3,702	3,702
11	Gujarat	1,96,024	1,60,978	1,60,978
12	Haryana	44,212	44,179	44,179
13	Himachal Pradesh	55,673	8,020	8,020
14	Jammu & Kashmir UT	1,67,396	9,506	9,506
15	Jharkhand	79,714	76,705	76,705
16	Karnataka	1,91,808	1,91,719	1,91,719
17	Kerala	38,863	28,088	28,088
18	Lakshadweep UT	32	32	32
19	Ladakh UT	54,840	963	963
20	Madhya Pradesh	3,08,000	2,69,349	2,69,349
21	Maharashtra	3,07,713	2,59,914	2,59,914
22	Manipur	22,327	2,559	2,559
23	Meghalaya	22,429	10,645	10,645
24	Mizoram	21,081	700	700
25	Nagaland	16,579	910	910
26	Odisha	1,55,707	1,19,636	1,19,636
27	Puducherry UT	479	454	454
28	Punjab	50,368	50,368	50,368
29	Rajasthan	3,42,239	3,34,152	3,34,152
30	Sikkim	7,096	1,496	1,496
31	Tamil Nadu	1,30,058	1,05,829	1,05,829
32	Telangana	1,11,940	1,04,824	1,04,824
33	Tripura	10,492	6,757	6,757
34	Uttar Pradesh	2,46,387	2,40,649	2,40,649
35	Uttarakhand	53,484	11,430	11,430
36	West Bengal	88,752	71,947	71,947
	<b>Total</b>	<b>3294105</b>	<b>2514437</b>	<b>2514437</b>

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